



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 211/2021
O.A. No.1253/2021**

This the 26th day of August, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Shri Ashit Deb Roy
(Shala Darpan (PIS) ID No. 19891100537
S/o Lt. Abhinash Deb Roy
R/o Jawahar Navodaya Vidhyalaya
Surah Kaloi, Jhajjar, Haryana 124104

. . . . Applicant

(through Advocate: Shri Khalid Akhtar)

Versus

1. Mr. Vinayak Garg,
IRSEE, Commissioner,
Navodaya Vidyalaya Samiti
(Thorough its Commissioner)
B-15, Institutional Area, Sector 62,
Noida, Uttar Pradesh 201307.
Commissioner.nvs@gov.in
2. Mr. Vikram Joshi,
Deputy Commissioner, (Personal)
Deputy Commissioner, NVS,
Navodaya Vidhyalaya Samity,
B-15, Institutional Area, Sector 62,
Noida, Uttar Pradesh 201307.
dcpersons@gov.in
3. Mr. N.K. Patel,
Deputy Commissioner, Jaipur R.O
Deputy Commissioner, NVS,
Sec-05, Shipra Path behind mass hospital
Mansarovar, Jaipur, Rajasthan-302020
Dcjr.nvs@gov.in



4. Mr. Balakrishnan V.N.
Principal, Jawahar Navodaya Vidyalaya
Jaffarpur, New Delhi.
5. Mr. Lalit Kalara,
Principal, Jawahar Navodaya Vidyalaya
Naichana, Rewari, Haryana-123501.
Jnvrewari12@gmail.com
6. Mr. Mohindu Kumar Goyal,
Principal, Jawahar Navodaya Vidyalaya
Bhiwani, Devrala, Haryana-127029
jnvbhiwani@yahoo.com
jnvbhiwani1988@gmail.com
7. Mr. R.R. Tiwari,
Principal, Jawahar Navodaya Vidyalaya
Surah Kaloi, Jhajjar, Haryana-124104.
Jnvjhajjar86@gmail.com
8. Mrs. Someswar Nandi,
Principal, Jawahar Navodaya Vidyalaya
Barobisha, Chakchoka, West Bengal 736207.
jnvalipurduar@gmail.com
9. Mrs. Prem Lata (Staff Nurse)
Jawahar Navodaya Vidyalaya
Naichana, Rewari, Haryana-123501.
10. Mrs. Kiran (Staff Nurse),
Jawahar Navodaya Vidyalaya
Bhiwani, Devrala, Haryana-127029.
11. Mrs. Neetu Verma (Staff Nurse),
Jawahar Navodaya Vidyalaya,
Barobisha, Chakchoka,
West Bengal-736207

... Respondents

(through Advocate: Sh. S.M Arif)

**ORDER (Oral)****Hon'ble Mr. R. N. Singh, Member (J):**

After arguing for sometime, learned counsel for petitioner seeks permission of this Tribunal to withdraw the present CP with liberty to petitioner, in accordance with law. Permission is granted.

2. Accordingly, CP stands dismissed as withdrawn with liberty as aforesaid

(R.N. Singh)
Member (J)**(A. K. Bishnoi)**
Member (A)*/rk/arti/*